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8A-1042/07

6-11-2007

Hon. Mr. P. K. Chatterji, A.M.

Shri R. P. Singh, Counsel for the applicant says that he would like to withdraw the OA as there are several mistakes, which would like to rectify. The OA is, therefore, dismissed as withdrawn. Liberty is given to the applicant to file a fresh after necessary action.

Munshi
A.M.

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